

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
MAGICSTONE TRADERS PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/S MAGICSTONE TRADERS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	09/06/2016
3.	Authority under which corporate debtor is incorporated / registered	ROC Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74110PN2016PTC164929
5.	Address of the registered office and principal office (if any) of corporate debtor	Office No. 1, Sn. 57/3, MayuraViharBlg-Q Kothrud, Pune, Maharashtra - 411029
6.	Insolvency commencement date in respect of corporate debtor	November 02, 2023, (Information received on 03-11-2023)
7.	Estimated date of closure of insolvency resolution process	April 30, 2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Sandeep Jawaharlal Singhal IBBI/IPA-001/IP-P00519 /2017-2018/10920
9.	Address and e-mail of the interim resolution professional, as registered with the Board	313/314, GiriShikhar CHS, Plot No. 88-91, Opposite Goenka Hall, J B Nagar, Andheri (east), Mumbai - 400059. Email:sandeepjsinghal@hotmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	313/314, GiriShikhar, Plot No. 88-91, Opposite Goenka Hall, J B Nagar, Andheri (east), Mumbai 400059. Email:- magicstoneibc@gmail.com, sandeepjsinghal@hotmail.com
11.	Last date for submission of claims	November 16, 2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable, as per the information available at this point of time
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/en/home/downloads Not Applicable



Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s Magicstone Traders Private Limited on November 02, 2023.

The creditors of M/s Magicstone Traders Private Limited, are hereby called upon to submit their claims with proof on or before November 16, 2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12 (Not Applicable), shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 (Not Applicable) to act as authorised representative of the class [specify class] in Form CA. (NA, as per the information available at this point of time)

Submission of false or misleading proof or claims shall attract penalties.



Sandeep Jawaharlal Singhal
Interim Resolution Professional

IBBI Reg. No. IBBI/IPA-001/IP-P00519/2017-2018/10920

Address: 313/314, GiriShikhar CHS, Plot No. 88-91, Opposite Goenka Hall, J B Nagar,
Andheri (east), Mumbai - 400059

AFA Valid upto: November 30, 2023

Date: November 04, 2023

Place: Mumbai